

# IN THE COURT OF SMALL CAUSES AT MUMBAI

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## NOTICE

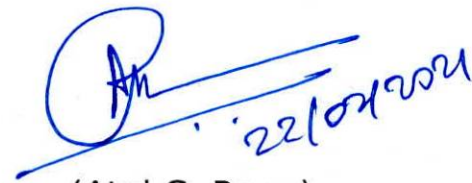
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COURT OF SMALL CAUSES



Date :- 15<sup>th</sup> February, 2021



(Atul G. Rane)

Addl. Registrar

**IN THE COURT OF SMALL CAUSES AT MUMBAI**  
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**LIST OF READY COPIES**  
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SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	528	LE&C 355/1986	ANU KHANNA	24	15/02/2021
2	529	OBST NT. 4/1997 IN LE&C 685/2000	ANU KHANNA	24	15/02/2021
3	611	RAD 1393/2010	HALLAI & CO	22	15/02/2021
4	625	REVISION 132/08 IN RAN 28/SR/01	R. C. BHANSALI	1	15/02/2021
5	661	RAER 383554/2006	DHARAM & CO	22	15/02/2021
6	762	RAE 561/2019	JAYANT PARMAR	25	15/02/2021
7	796	RAE/R 1986/94	M. J. MOHMED	5	15/02/2021
8	3035	MUN A 30/2017	A P VASHI & ASSOCIATE	18	15/02/2021
9	4671	RAD 1599/2015	SUNITA BAFNA	15	15/02/2021
10	389	EXE APLN 281/2014 RAER 1394/2075/2006	S B KAMBRE	17	16/02/2021
11	475	A 299/19 IN RAD 266/16	VISHWANTH B NILKANT	3	16/02/2021
12	482	RAD 31/2019	V. M. JAIN	23	16/02/2021
13	512	EXE APPLN 306/2016 RAER 1398/2076/2006	N G URANKAR	17	16/02/2021
14	620	EXE APPLN 290/2015 IN LEC 120/2009	A AND G LEGAL ASSOCIATES	SS	16/02/2021
15	624	RAN 28/SR/2001	MILIND DESHMUKH	11	16/02/2021
16	634	RAE 753/2015	ASHAWIN GAIKARD	22	16/02/2021
17	635	RAE 751/2015	A. L. GAIWAD	22	16/02/2021
18	659	L E & C 229/2012	SNEHAL MODI	23	16/02/2021
19	668	MUN A 19/2014	THE LAW POINT	18	16/02/2021
20	688	L.E. 145/2014	SUNITA KHAMBAR	26	16/02/2021
21	702	RAE 149/2020	L. R. TEMKAR	23	16/02/2021
22	761	RAD 386/1997	VIJAY DHODIYA	35	16/02/2021
23	776	RAE 568/2001	PRADIP KEDIA	22	16/02/2021
24	782	RAER 31/2012	VIKAS KOTHARE	10	16/02/2021
25	785	REVIEW 44/15 IN L.E. C 223/10	VISHNU V DANGI	1	16/02/2021
26	790	L.D 56/2009	V.R. TRIPATHI	25	16/02/2021
27	795	RAE&R 480/2011	SNEHAL MODI	14	16/02/2021
28	797	RAE31/2012	RAJAN BHALINGE	10	16/02/2021
29	817	RAE 1464/2009	JUGESH CHANDRA R TIWARI	15	16/02/2021
30	820	REV 3/20 IN INTERPLEADER 24/17	SMT. ZARINA DADA	5	16/02/2021

31	824	RAE 1437/13	ARVIND PAWAR	6	16/02/2021
32	845	RAN 146/SR OF 1997	KAMLESH THAKKAR	15	16/02/2021
33	888	RAE&R 1191/2005	ELEGANT INDUSTRIES PVT LTD	14	16/02/2021
34	889	LE&C 26/2005	ELEGANT INDUSTRIES PVT LTD	14	16/02/2021
35	890	LE&C 27/2005	ELEGANT INDUSTRIES PVT LTD	14	16/02/2021
36	891	RAE 1400/2004	ELEGANT INDUSTRIES PVT LTD	14	16/02/2021
37	958	TRF 26/2021 IN RAD 1783/05	ARUNA SAVLA	1	16/02/2021
38	959	RAE 2002/2014	PRAFULLA M GHOLKAR	13	16/02/2021
39	960	RAE 1912/2016	MEHENDRA K MEHTA	6	16/02/2021
40	975	RAE 1299/18	DINESH R PATIL	9	16/02/2021
41	977	REV 40/20 IN RAD 249/12	M. CHANDAN	5	16/02/2021
42	978	RAE 1849/17	KHAN J AKHTAR	6	16/02/2021
43	980	RAE 1319/17	K.P. GALA & ASSCO.	6	16/02/2021
44	981	RAE 1319/17	K.P. GALA & ASSCO.	6	16/02/2021
45	989	MARJI 92/2018 IN RAE 495/2013	R. D.MISRA	22	16/02/2021
46	990	MARJI 93/2018 IN RAE 496/2013	R.D.MISHRA	22	16/02/2021
47	994	MARJI 93/2018 IN RAE 496/2013	S.P.SRIVASTAVA	22	16/02/2021
48	2107	RAE 942/2000	ALZIRA VARIVA	11	16/02/2021
49	4637	RAD 1234/2013	YOGITA W	12	16/02/2021
50	993	MARJI 92/2018 IN RAE 495/2013	S.P.SRIVASTVA	22	16/02/2021
51	42	MUN A 134/1995	A K SAVLA	18	17/02/2021
52	473	RAE/R 1128/2017	M.M. EXPORT INC. P. LTD.	25	17/02/2021
53	488	R. A 11/11 IN L.E. 127/08	M.D. CHAVAN	2	17/02/2021
54	510	RAE/R 115/2000	EVENTA GONSAVES	6	17/02/2021
55	563	A 361/07 IN RAE 368/2000	A.J. JADHAV	2	17/02/2021
56	637	A 295/18 IN RAE 1249/11	ORIENT JEWELS	5	17/02/2021
57	638	A 296/ A 296/8 M RAE 419/06	ORIENT JEWELS	5	17/02/2021
58	639	A. NO 298/18 IN RAE 1250/11	ORIENT JEWELS	5	17/02/2021
59	640	A 297/18 IN RAE 418/06	ORIENT JEWELS	5	17/02/2021
60	641	L.E. & C 658/1980	K. S. DAS	RD	17/02/2021
61	669	MARJI 161/2019 IN 313/1995	DILIP BHATIA	23	17/02/2021
62	672	RAER 624/2017	M S MEHTA	17	17/02/2021
63	693	ELE 172/E/1970	DINESH K PARONIGAR	17	17/02/2021
64	696	RAE 1399/2012	ABDUL R BHOIRA	14	17/02/2021
65	697	RAER 1688/2017	R. D. Mishra	12	17/02/2021

66	719	LE&C NO. 314/1989	MEHARIA & CO.	24	17/02/2021
67	728	RAE 592/2018	V N SHETH	19	17/02/2021
68	731	RAD 615/2019	HARSHAD THAKKAR	11	17/02/2021
69	735	RAD 294/14	V.V. SURVE	25	17/02/2021
70	736	RAD 293/14	V.V. SURVE	25	17/02/2021
71	766	LD 54/2020	MEHTA & DEDHIA	16	17/02/2021
72	769	RAD 497/2018	SURABH GANESAN	11	17/02/2021
73	775	A 235/2019 IN RAE 3762/70	J.A. ATTAR	5	17/02/2021
74	811	EXE.APPLN.NO.570/2010 IN LE&C NO. 76/1982	S.M.HARIDAS	24	17/02/2021
75	815	RAE&R 717/2007	SWETA DALI	14	17/02/2021
76	819	REV 3/20 IN INTERPLEADER 24/17	VISLEGIS LAW	5	17/02/2021
77	862	MARJI 20/2020 IN RAE 1696/03	ASHUTOSH PARKAR	1	17/02/2021
78	873	EXE.APPLN.NO.687/2009 IN LE & C 267/1985	MS. E.A.GONSALVES	24	17/02/2021
79	875	OBST.NT.NO.67/2004 IN LE&C 637/1986	MS. E.A.GONSALVES	24	17/02/2021
80	876	OBST.NT.NO.31/2005 IN LE&C 302/1986	MS. E.A.GONSALVES	24	17/02/2021
81	877	OBST.NT.NO.367/2009 IN LE&C 647/1986	MS. E.A.GONSALVES	24	17/02/2021
82	878	OBST.NT.NO.363/2009 IN LE&C 728/1986	MS. E.A.GONSALVES	24	17/02/2021
83	883	RAD 684/2014	S K VYAS	21	17/02/2021
84	884	TE 104/2015	S K VYAS	21	17/02/2021
85	885	LE 67/77/2014	S K VYAS	21	17/02/2021
86	929	RAE 1303/2017	S M SALIM	21	17/02/2021
87	932	RAE 582/934/2013	A ALI NASHIKAWALA	17	17/02/2021
88	948	RAD 699/13	VAISHALI PASHILKAR	7	17/02/2021
89	997	A 223/17 IN RAE 489/2000	A.N. NASIKWALA	2	17/02/2021
90	1011	TER 5/6/2008	SURAJ SHAH	19	17/02/2021
91	1012	TER 5/6/2008	SURAJ SHAH	19	17/02/2021
92	1013	TER 5/6/2008	SURAJ SHAH	19	17/02/2021
93	1014	TER 5/6/2008	SURAJ SHAH	19	17/02/2021
94	1017	RAN 17/2018	OMPRAKASH VAISHNAV	14	17/02/2021
95	1049	EXE 95/2020	JAYANT PARMER	9	17/02/2021
96	1052	A. 102/2011 IN RAE 1841/97	S.O SHETYE	2	17/02/2021
97	1055	P APPEAL 35/2016 IN L.E. 29/12	GOLE & CO.	4	17/02/2021
98	3157	A 562/75 IN RAD 5959/68	DHARMESH RAJPUT	1	17/02/2021
99	213	RAD 583/16	PUNIT BALDOTA	9	18/02/2021
100	326	A 416/19 IN RAD 2032/04	P.S. GAMRE	5	18/02/2021

101	491	A. 139/19 IN RAE 518/14	SUNIL SNIGH	1	18/02/2021
102	532	RAE&R 75/2018	J P PATEL	14	18/02/2021
103	548	RAE 3200/1986	M M LEGAL ASSOCIATES	15	18/02/2021
104	571	RAE 662/2010	ANITA SURFARE	23	18/02/2021
105	601	RAE&R 1976/2008	MAHENDRA H CHANDAN	15	18/02/2021
106	602	RAE&R 1976/2008	MAHENDRA H CHANDAN	15	18/02/2021
107	684	RAE 2325/2006	S M VYAS	21	18/02/2021
108	689	R/R 1439/2015	ROSHANSINGH THAKUR	19	18/02/2021
109	721	LE&C 105/2015	SHRIRAM S RADIJ	15	18/02/2021
110	729	RAE 592/2018	V N SHETH	19	18/02/2021
111	740	RAE 45/2008	VIJAY M WAGHELA	11	18/02/2021
112	801	REV 113/2020 IN T.E./R 62/09	MEHTA & DEDHIA ASSOCIATES	5	18/02/2021
113	830	RAE&R 1102/2008	DIVYAKANT MEHTA	13	18/02/2021
114	836	RAE 77/2016	SUBHASH K VYAS	14	18/02/2021
115	840	OBST NT 186/17 IN TE 134/2008	S M VYAS	19	18/02/2021
116	841	OBST NT 189/17 IN TE 134/2008	S M VYAS	19	18/02/2021
117	842	OBST NT 190/17 IN TE 134/2008	S M VYAS	19	18/02/2021
118	843	OBST NT 191/17 IN TE 134/2008	S M VYAS	19	18/02/2021
119	844	OBST NT 192/17 IN TE 134/2008	S M VYAS	19	18/02/2021
120	853	MISC A 326/16 IN RAE/R 567/08	S.J. GHADGE	1	18/02/2021
121	855	RAD 129/2021	MANISHA CHOUDHARI	19	18/02/2021
122	871	RAE 1365/2012	V V SURVE	22	18/02/2021
123	906	RAER 1201/2015	HARISH J. POPAT	10	18/02/2021
124	916	OBST NT 196/17 IN TE 134/2008	S M VYAS	19	18/02/2021
125	917	OBST NT 198/17 IN TE 134/2008	S M VYAS	19	18/02/2021
126	918	OBST NT 200/17 IN TE 134/2008	S M VYAS	19	18/02/2021
127	921	RAE 18/13/2013	A.J. AKHATAR	6	18/02/2021
128	931	RAE 607/930/2003	ABN SNFIYAN SHAIKH	26	18/02/2021
129	962	MARJI 16/18 IN RAE 823/03	DANIEL ARID	6	18/02/2021
130	963	MARJI 15/18 IN RAE 824/03	DANIEL ARID	6	18/02/2021
131	985	T E 188/2008	P B MANK	23	18/02/2021
132	1038	MARJI APPLN 194/15 IN EXE APPL 239/09 IN RAE&R 1655/5009/1985	CHITRA KANAGASABAPATHY	14	18/02/2021
133	1054	RAE 1572/2016	POONAM BHAGAT	19	18/02/2021
134	1084	RAE 1199/1824/2010	LALIT SHOBRAJ	25	18/02/2021

135	1085	RAD 932/2012	R. D. Mishra	12	18/02/2021
136	1095	RAE 1089/2014	RUCHITA AGRAWAL	24	18/02/2021
137	1098	R/R934/07	KHAN JAVED AKTER	7	18/02/2021
138	1099	A. 302/19 IN RAE/R 1132/08	KHAN J AKHTAR	5	18/02/2021
139	3001	RAE 89/157/2001	B.N. SHUKLA & CO.	25	18/02/2021
140	3156	RAD 5959/1968	DHARMESH RAJPUT	13	18/02/2021
141	3342	RAD 136/2002	A.K. HUSAIN	2	18/02/2021
142	238	RAE 162/2011	PIYUSH N JAIN	13	20/02/2021
143	461	RAE 297/419/2006	M/S OTIENT JEWELS	21	20/02/2021
144	478	RAD 135/2018	V M JAIN	23	20/02/2021
145	481	RAD 30/2019	V M JAIN	23	20/02/2021
146	483	RAD 136/2018	V M JAIN	23	20/02/2021
147	507	P. APPEAL 14/11 IN L.E. 157/08	VIKAS GUPTA	2	20/02/2021
148	603	RAE&R 1976/2008	A M RANPISE	15	20/02/2021
149	658	REVISION 135/13 IN L.E.C 186/12	SNEHAL MODI	4	20/02/2021
150	670	APPEAL 43/11 IN RAE 33/98	B. N. SHUKLA	3	20/02/2021
151	687	L.E. 145/2014	SUNITA KHAMBAR	26	20/02/2021
152	695	RAE 11/2014	VIGESH C DEDHIA	15	20/02/2021
153	698	RAD 343/2004	ARVIND DOSHI	36	20/02/2021
154	767	RAE 77/2016	MEHTA & DEDHIA ASSO.	14	20/02/2021
155	778	APPEAL 260/17 IN RAE/R 629/07	KHAN J. AKHTAR	3	20/02/2021
156	791	RAE 35/12	SHANTIKUMAR KORI	8	20/02/2021
157	810	RAER 152/2015	ADV POOJA G BHAT	17	20/02/2021
158	814	RAE&R 712/2007	SHANKAR MHASKAR	14	20/02/2021
159	835	RAE 77/2016	SUBHASH K VYAS	14	20/02/2021
160	860	RAE 179/2006	RAE 179/2006	11	20/02/2021
161	863	EXE. A. 3/2020 IN RAE 1696/03	ASHUTOSH PARKOR	6	20/02/2021
162	903	MARJI APPLN 194/15 IN EXE APPL 239/09 IN RAE&R 1655/5009/1985	CHITRA KANAGASABAPATHY	14	20/02/2021
163	946	RAN 86/SR/2004	RAN 86/SR/2004	11	20/02/2021
164	1000	RAE&R 1261/2004	JAYSHREE C SEVAK	14	20/02/2021
165	1001	EXE APPLN 478/14 IN R\R 1261/04	JAYSHREE C SEVAK	14	20/02/2021
166	1002	MESNE PROFIT 627/12 IN RAE&R 1261/2004	JAYSHREE C SEVAK	14	20/02/2021
167	1003	OBST NT 321/2016 IN R\R 1261/04	JAYSHREE C SEVAK	14	20/02/2021
168	1008	RAE 3706/88	SWATI MAREJ	36	20/02/2021

169	1057	RAE 660/1159/08	SHWETA DEVI	8	20/02/2021
170	1062	APPEAL 438/19 IN LEC 136/16	PRABHA RATHOD	5	20/02/2021
171	1086	RAE 658/2019	R D MISHRA	22	20/02/2021
172	1087	RAE 659/2019	R D MISHRA	22	20/02/2021
173	1097	EXE 442/11IN RAE 1611/2006	D.MEHATA	7	20/02/2021
174	1104	R/R/196/2021	B.A CHOWLERA	7	20/02/2021
175	1105	R/R/ 95/2021	B.A CHOWLERA	7	20/02/2021
176	1109	RAE 663/1087/2011	RAE 663/1087/2011	12	20/02/2021
177	1110	MISC. A. 89/16 IN RAE 1087/11	B. N. SHUKLA	1	20/02/2021
178	1112	SUM 77/2019	SUPER BANKERS	21	20/02/2021
179	1113	SUM 86/2019	SUPER BANKERS	21	20/02/2021
180	1114	SUM 121/2019	SUPER BANKERS	21	20/02/2021
181	1115	SUM 159/2019	SUPER BANKERS	21	20/02/2021
182	1141	RAD 1414/09	KHUSHI T. BADRUNG	6	20/02/2021
183	1143	RAD 884/13	KHAN AKHTAR	7	20/02/2021
184	1146	L.E./C 39/20	RAM SINGH	25	20/02/2021
185	1154	TER 5/6/2008	SURAJ SHAH	21	20/02/2021
186	1155	TER 104/134/2011	SURAJ SHAH	21	20/02/2021
187	1166	RAE 05/17	GURUDAS TAKKE	26	20/02/2021
188	1167	REVISION 102114 IN RAE 5/2017	G.V. TAKKE	5	20/02/2021
189	3295	RAD 564/2017	AMRUTA DEVKAT	13	20/02/2021
190	3577	R/R 567/15	NIKIHIL RAJESHIRTA	8	20/02/2021
191	3763	RAE 2030/2012	B JASSAWALA	15	20/02/2021
192	4382	RAE/R 1208/09	R. S. KARIA	4	20/02/2021